



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-206/NCLAT/CHN BEN/2026

Dated: 30th Oct 2026

NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 23.11.2026 will not be taken up on that day. The next date of hearing in the matters is **25.11.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025 For Direction IA No. 943/2026	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. Praveen Jain- R2 Mr. Aishvary Vikram R3
2.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. Praveen Jain - R2
3.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. Praveen Jain R1 R2 Mr. Sanjay Kishore R3, R4 Mr. Pradeep Joy R5

4.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. Praveen Jain - R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
5.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025 & 944/2026 For Urgent Hearing IA No. 1189/2026	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors.	Mr. Adarsh Subramaniam	Mr. Praveen Jain - R1 Mr. Aishvary Vikram R2 Mr. Palash Taing- R3
6.	Comp App (AT) (CH) (Ins) No. 405/2025 For Additional Docs. IA No. 1172/2026	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors	Mr. Adarsh Subramanian	Mr. Praveen Jain R1 R2 R8 Mr. Palash Taing R3-R5 Mr. Rahul Unnikrishnan R7

By order of Hon'ble Member (Judicial)

Chennai Bench

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